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## NATIONAL COMPA<u>NY</u> LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 19/BB/ 2018	-	Admission	271(a) &(e)	M/s B2tec Consulting India Pvt Ltd.

SL. NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

## <u>ORDER</u>

Matter is listed today for admission. No representation for Petitioner. Registry raised objection as to how this petition is maintainable under Section 271 (a) and (e) of Companies Act, 2016 in view of introduction of I&B Code. For hearing on the maintainability and for compliance list it on 17.01.2018.

Member (T)

Member (J)